

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 52 /
II-14-1/2020

Bilaspur, dated 20 July, 2020

The resignation tendered by **Shri Ajay Kumar S/o Shri Vinod Kumar Verma, Assistant Grade-III** of this Registry, vide his application dated 02.03.2020 is accepted and accordingly he is relieved from the services of this High Court **w.e.f. 02.03.2020 (F.N.)**.

By order of Hon'ble High Court

Sd/-
(Deepak Kumar Tiwari)
I/C Registrar General

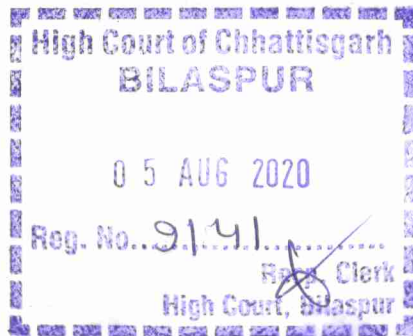
Endt. No. 6393 /
II-14-1/2020

Bilaspur, dated 20 July, 2020

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1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Judl.), High Court of Chhattisgarh, Bilaspur,
3. Additional Registrar (Judl./DE & E), High Court of Chhattisgarh, Bilaspur,
4. Deputy Registrar (Works/Accounts/W.P.), High Court of Chhattisgarh, Bilaspur,
5. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
6. Assistant Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
7. Section Officer (W.P.), High Court of Chhattisgarh, Bilaspur,
8. **Shri Ajay Kumar S/o Shri Vinod Kumar Verma, Q.No. 10 C, Street-34, Bhilai Nagar, Civic Center, Durg (C.G.) Pin-496006.**

for information /necessary action.



D. Tiwari
17.07.2020
(Deepak Kumar Tiwari)
I/C Registrar General